

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 267 OF 2017**

**Dated: 9<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**GAIL India Ltd. ...Appellant(s)  
Vs.  
The Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Ms. NeelimaTripathi

Counsel for the Respondent(s) : Mr. Rahul SagarSahayfor PNGRB

**ORDER**

As agreed by the learned counsel for the parties, list the matter for hearing on **06.09.2019.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice ManjulaChellur)  
Chairperson**

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